

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

211. IA/2964/2024 C.P. (IB)/498(MB)2021

**IN THE MATTER OF**

Moon Star Securities Trading & Finance Co.Ltd

... Petitioner

Vs

Raghuleela Builders Pvt.Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 05.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Rohit Gupta (PH)

For the RP: Adv. Rajeev K. Panday (PH)

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**ORDER**

On the request of the Counsel for the Respondent, adjourned to **18.07.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/